DELETION NOTES

- 1. W.P.(C) 8857/2019 LISTED BEFORE HON'BLE DB-VII AT ITEM NO.14 IS DELETED AS THE SAME IS LISTED BEFORE HON'BLE DB-III
- 2. CRL.REV.P. 1206/2023 AND CRL.REV.P. 1231/2023 LISTED BEFORE HON'BLE MR. JUSTICE CHANDRA DHARI SINGH AT ITEM NOS. 47 AND 48 RESPECTIVELY ARE DELETED AS THE SAME ARE DISPOSED OF MATTERS.
- 3. BAIL APPLN.3781/2024 LISTED BEFORE HON'BLE MR. JUSTICE CHANDRA DHARI SINGH AT ITEM NO.1 IS DELETED AS THE SAME IS FIXED FOR 01.04.2025
- 4. CM APPL 13459/2025 IN W.P.(C)8334/2018 LISTED BEFORE HON'BLE MS.JUSTICE JYOTI SINGH AT ITEM NO.59 IS DELETED AS THE SAID CM I.E.CM APPL 13459/2025 IS RETURNED TO FILING COUNTER.
- 5. BAIL APPLN. 3739/2024 LISTED BEFORE HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI AT ITEM NO. 9 IS DELETED AS THE SAME IS FIXED FOR 07.03.2025.
- 6. W.P.(C) 13504/2022 LISTED BEFORE HON'BLE MR. JUSTICE SACHIN DATTA AT ITEM NO. 37 IS DELETED AS THE DATE OF 06.03.2025 STANDS CANCELLED.

HIGH COURT OF DELHI 05.03.2025

REGISTRAR (LISTING)